

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 174 of 2012 & 174 of 2013**

**Dated : 7<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

Heard the learned counsel for the appellant in Appeal No. 174 of 2012.

Post the matter for reply submissions of the respondent on **24.02.2014.**

In the meantime, parties may file their respective written submissions after serving copy on the other side.

The parties are also directed to file their respective written submissions in Appeal No. 174 of 2013 after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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